

THE HIGH COURT OF KERALA

A7- 127/ 2020

Kochi : 682 031  
Dated : 28.07.2020

NOTICE

In contempt Case ( C) No. 831/2020, this Honourable Court ordered that in as much as the judgment which is allegedly disobeyed is passed by a Honourable Division Bench, the said Honourable Bench can itself take up the contempt petition also.

Having considered the matter, the Honourable the Chief Justice has directed that Contempt of Court cases alleging disobedience of order / judgment passed by a Honourable Division Bench be posted before the respective honourable Division Bench which passed the order / judgment.

In the circumstances, hereafter, Contempt of Court cases alleging disobedience of Order / Judgment passed by a Honourable Division Bench will be posted before the respective Honourable Division Bench, which passed the order / judgment.

(By Order)

  
Sophy Thomas  
Registrar General

To

- The Advocate-General, Ernakulam.  
The Director General of Prosecutions & State Public Prosecutor,  
Ernakulam.  
The Additional Advocate-General, Ernakulam (2)  
The Additional Director General of Prosecutions, Ernakulam  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Vice-Presidents, Kerala High Court Advocates' Association,  
Ernakulam (2).  
The State Attorney, Advocate-General's Office, Ernakulam.  
The Secretary, Kerala High Court Advocates' Association, Ernakulam.  
The General Secretary, Kerala High Court Senior Advocates'  
Association, Ernakulam.  
The Secretary, Indian Law Institute, Kerala, Ernakulam  
The Senior Standing Counsel, Government of India (Taxes),  
Ernakulam.  
The Assistant Solicitor General of India, Ernakulam.  
The Chairman, Bar Council, Ernakulam.  
The President, Kerala Federation of Women Lawyers, Ernakulam.  
The President, Kerala High Court Advocates' Clerks' Association,  
Ernakulam.  
The Director of the Kerala Judicial Academy, Athani.  
The Member Secretary, Kerala State Legal Services Authority,  
Ernakulam.

p.t.o.

The Director, Kerala State Mediation and Conciliation Centre,  
Ernakulam.

All Officers and Sections, High Court.  
The Secretary, High Court Legal Services Committee, Ernakulam.  
The Public Relations Officer, High Court.  
The Protocol Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Private Secretaries to Judges, High Court.  
The Security Officer, High Court.  
The Kerala Judicial Academy, Athani.  
The IT Section, High Court (they shall publish the notice in the High Court  
Website.)

The CA to Registrars and Addl Registrar (GA), High Court.  
The Admn. Records Section, High Court  
The Notice Board, High Court  
The File/Stock File